#### COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

### APPEAL NO. 206 OF 2015 &

# Dated: 11<sup>th</sup> September, 2018

## Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member Hon'ble Mr. S. D. Dubey, Technical Member

#### In the matter of:

Damodar Valley Power Consumers Association & Anr. Versus			 Appellant(s)
West Bengal Electricity Regulatory Commission & Anr.			 Respondent(s)
Counsel for the Appellant(s)	:	Mr. Rajiv Yadav	
Counsel for the Respondent(s)	:	Mr. Pratik Dhar, Sr. Adv. Mr. C. K. Rai Mr. Sachin Dubey for R-1 Mr. M. G. Ramachandran Ms. Anushree Bardhan Mr. Pulkit Agrwal for R-2	

### <u>ORDER</u>

List the matter on <u>12-09-2018</u>, (on Top of Board) as agreed by the learned counsel appearing for the parties.

(S. D. Dubey) Technical Member Bn/pr (Justice N. K. Patil) Judicial Member